

village of Krishna District, hundreds of acres of land of poor people is getting eroded by the sea which I have brought to the knowledge of the hon. Minister. I wrote a letter also to him earlier. This has resulted in a huge loss of more than Rs. two crores because lot of coconut trees and valuable crops were being raised on that land earlier. I wish to know from the hon. Minister whether he will provide the same assistance immediately to the Andhra Pradesh Government and protect these poor farmers from losing their valuable lands, which is a loss not only to them but to the nation also.

SHRI B. SHANKARANAND : Sir, it is true that in the State of Andhra Pradesh which has a coastal line of about 960 kilometres, at some reaches there is coastal erosion. As I said with reference to the Karnataka State, we do not have any funds in the Central sector for loan assistance to the State.

Upgradation of Ahmedabad Airport

*527. **SHRI CHINTAMANI JENA† :**
SHRI MOHANBHAI PATEL :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Government have taken any decision to upgrade the Ahmedabad Airport to facilitate international flights;

(b) if so, whether the work on this airport has started; and

(c) if so, when it is likely to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) There is no proposal at present for upgradation of facilities at Ahmedabad airport into international airport.

(b) and (c). Do not arise.

SHRI CHINTAMANI JENA : May I know from the hon. Minister how many such airports are going to be upgraded as International Airports in the country in the current year, that is, 1987-88 and in the Seventh Five Year Plan ? What would be the estimated cost of that ?

WRITTEN ANSWERS TO QUESTIONS

[*English*]

Guidelines for Airports Security

*511. **SHRIMATI N.P. JHANSI LAKSHMI :**
SHRI T. BALA GOUD :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether there are any uniform guidelines for security arrangements at all the Airports in the country; and

(b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) and (b). Yes, Sir. These Security arrangements have been designed to regulate entry of persons and vehicles, to ensure security of registered baggage and the aircraft and to rule out the possibility of a passenger carrying a weapon on his person/hand-baggage. The objective is to ensure that there is no unlawful interference with civil aviation.

[*Translation*]

Supervision of Drug Manufacture

*512. **SHRI KALI PRASAD PANDEY :**
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government propose to permit non-Pharma graduates to supervise and control the processing and manufacture of drugs under rules 49 (a) and 50 (c) of the Drugs and Cosmetics Rules 1945; and

(b) are the recommendations of the Drugs Technical Advisory Board, not proposed to be followed and, if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) and (b). Rule 49 (a) of the Drugs and Cosmetics Rules pertains to qualifications of drug inspectors only and is not relevant to the question. Rule 50(c) does not exist. Rules 71 and 76 relate to